NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 68(ND)/2015 CA NO.

CORAM:

SNO

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Mr. Jasmeet Singh Bhandari & Ors.

V/s.

M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>5.IV</u>	O. NAME DESIGNATION	REPRESENTAT	ION SIGNATURE
2,	Azharflam Advorase BHAVITT K RASTOCI		A Joint
1.	Divya Bhalla J For Anvij Shah	R2 and 3	J-j. Car
R-8 10 Al 20 1	ok Tiwari, Advocate Anchit Tripathi, Advocate Anchit Tripathi, Advocate Aushir Chandra, Advocate	- R-8	Jan .

ORDER

On the request made by the learned counsel for the Petitioner hearing is deferred to 08.12.2016.

[CHIEF JUSTICE M.M. KUMAR]

PRESIDENT

[S.K. MOHAPATRA] MEMBER[T]

20.10.2016 [ravi]